

ITEM NO.71

REGISTRAR COURT. 2 SECTION XI
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR MR. M V RAMESH

Petition(s) for Special Leave to Appeal (C) No(s). 10430/2016
RAM DHIRAJ AND ORS. Petitioner(s)

VERSUS

BABUA KOERI AND ANR. Respondent(s)
(with appln. (s) for substitution and office report)
Date : 11/11/2016 This petition was called on for hearing today.
For Petitioner(s)

Mr. Rajeev Singh,Adv.

For Respondent(s)

Mr. Akhilesh Kumar Pandey,Adv.

Mr. Ankur Yadav,Adv.

Ms. Asha Gopalan Nair,Adv.

UPON hearing the counsel the Court made the following
O R D E R

Ld. Counsel for the respondent Nos.1 and 2 have failed to file the counter affidavit within the period stipulated under the rules. Respondent Nos. 3 to 8 have been deleted vide order dated 11.4.2016 of the Hon'ble Court. Viewed, in that context, the matter shall be processed for listing before the Hon'ble Court, under the rules.

(M V RAMESH)
Registrar

MG